NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/97 & 98/CAA/2017

NAME OF THE TRANSFEROR

: SHAL TRANS PVT LTD

NAME OF THE TRANSFERRE

: SEA HAWK LINES PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1. A. NARAYANAN

Counsil on

ORDER

Counsel for Petitioner present. Representative of O.L. also present. The report of O.L. has not been received and for submission of the same, representative of O.L. prayed for time. At request, time is enlarged. Put up on 05.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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